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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.2246/2000

New Delhi. this the 30th day of Oct.. 2000

HON'BLE MR. S.A.T. RIZVI. MEMBER (A)

Om Prakash. S/O Sh. Ram Prasad. R/O
21/665. DDA Flat. Kalkaji. New Delhi.

(By Advocate: None even on 2nd call)

VERSUS'

1. Secretary, Ministry of Information & Broadcasting, Shastri Bhawan, New Delhi.
2. Chief Controller of Accounts, All India Radio (Prasar Bharti), Mandi House, New Delhi.
3. Dy. Controller of Accounts, PAO, (IRLA), Ministry of Information & Broadcasting, 5th Floor, AGCR, Bldg., New Delhi.
4. Sr. Accounts Officer (A), PAO (IRLA), Ministry of Information & Broadcasting, 5th Floor, AGCR Bldg., New Delhi.

....Respondents

O R D E R (ORAL)

This OA has been listed today for admission as a supplementary item. The learned counsel for the applicant, who kept himself engaged in business in another Court during the better part of the day, had promised to appear in this case at 3.00 PM. However, he has failed to turn up, even on second call.

In the circumstances, the OA is dismissed in default and for non-prosecution. No costs.

(S.A.T. Rizvi)
Member (A)

/Kedar/